

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)

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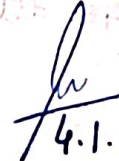
**ORDER**

No.: 45 of 2025/RG

Dated: 04 .01.2025

In terms of Rule 11 (2) of the Jammu and Kashmir Judicial Officers (Allowances, Amenities and Advances) Rules, 2024 notified vide S.O 498 dated 09.10.2024, High Court of J&K and Ladakh hereby notifies the entire Union Territory of Jammu & Kashmir and Union Territory of Ladakh as Hill Area/Tough Location for the purpose of grant of Hill Area/Tough Area Allowance.

**By Order.**


  
4.1.25

(Shahzad Azeem)  
Registrar General  
Dated: 04 .01.2025

No.: 966-1010 /RG/GS

**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
..... for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu;
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
5. Director, J&K Judicial Academy, Jammu;
6. Registrar Rules, High Court of J&K and Ladakh, Jammu;
7. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
8. Registrar Inspection, High Court of J&K and Ladakh, Jammu;
9. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
10. All Principal District and Sessions Judge, UTs of J&K and Ladakh;
11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu  
..... for information.
12. Director Finance, High Court of J&K and Ladakh, Jammu;
13. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
14. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
15. Order File.

  
4.1.25.

Registrar General